

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 16th October, 2025 is published together with Statement of Objects and Reasons for general information:-

L.A. Bill No. 33 of 2025

A Bill further to amend the Tamil Nadu Transparency in Tenders Act, 1998.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-sixth Year of the Republic of India as follows:—

1. (1) This Act may be called the Tamil Nadu Transparency in Tenders (Amendment) Act, 2025. Short title and commencement.
2. (2) It shall come into force at once.
3. In section 16 of the Tamil Nadu Transparency in Tenders Act, 1998, clause (m) shall be omitted. Amendment of section 16.

Tamil Nadu Act
43 of 1998.

STATEMENT OF OBJECTS AND REASONS.

Clause (m) of section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998) provides that the provisions of sections 9 and 10 of the said Act shall not apply to procurement from the Government e-Marketplace (GeM) - Special Purpose Vehicle through rate contract, on-line bidding, on-line reverse auction and any other mechanism provided by the said Government e-Marketplace-Special Purpose Vehicle, as may be notified by the Government.

2. As this State has separate web portal (<https://tntenders.gov.in>), it has been decided that all tender process shall be done through the said Web portal.

3. Further clause (m) of section 16 of the said Act enables the procuring agency to procure also through the GeM portal, without following the provisions contained in sections 9 and 10 of the said Act which is required to be omitted to achieve the object.

4. Accordingly, it has been decided to omit the said clause (m) of section 16, by amending the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998) suitably.

5. The Bill seeks to give effect to the above decision.

THANGAM THENARASU,
*Minister for Finance and
Environment & Climate Change.*

Secretariat,
Chennai,
16th October 2025.

K. SRINIVASAN,
Principal Secretary.